

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.398
TO BE ANSWERED ON 28.03.2023**

DE-ADDICTION CENTRES

**†*398. SHRI SUMEDHANAND SARASWATI:
SHRIMATI RANJEETA KOLI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Government has conducted any survey to ascertain the number of drug addict school/ college-going children and if so, the details thereof, State-wise;
- (b) the number of such drug addict adults and children during the last five years including the current year, State-wise;
- (c) the number of the de-addiction centres in Rajasthan, district-wise; and
- (d) whether any steps have been taken/are being taken by the Government to effectively prevent the rising problem of drug addiction among the adults and children and if so, the details along with the positive outcomes thereof?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) to (d) : A statement is laid on the Table of the House.

Statement in reply to Lok Sabha Starred Question *398 for answer on 28.03.2023 by Shri Sumedhanand Saraswati & Shrimati Ranjeeta Koli on “De-addiction Centres”

(a) & (b): As per the National Survey on Extent and Pattern of Substance Use in India conducted by the Ministry through NDDTC, AIIMS during 2018, the data available is for age group of 10-17 years and 18-75 years. Prevalence (in %) and estimated number of adults and children who are currently users of various psychoactive substances as per the Survey report is as under:

Substance	Children & Adolescents (10-17 years)		Adults (18-75 years)	
	Prevalence (in %)	Estimated no. of users	Prevalence (in %)	Estimated no. of users
Alcohol	1.30	30,00,000	17.10	15,10,00,000
Cannabis	0.90	20,00,000	3.30	2,90,00,000
Opioids	1.80	40,00,000	2.10	1,90,00,000
Sedatives	0.58	20,00,000	1.21	1,10,00,000
Inhalants	1.17	30,00,000	0.58	60,00,000
Cocaine	0.06	2,00,000	0.11	10,00,000
ATS	0.18	4,00,000	0.18	20,00,000
Hallucinogens	0.07	2,00,000	0.13	20,00,000

The state-wise prevalence, substance-wise, and number of drug users in the Country is Annexure-I.

(c): the number of the de-addiction centres in Rajasthan, district-wise, is attached at Annexure-II.

(d): The Ministry of Social Justice and Empowerment is implementing the National Action Plan for Drug Demand Reduction (NAPDDR) which is an umbrella scheme under which financial assistance is provided to (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Skill development, vocational training and livelihood support of ex-drug addicts, Programmes for Drug Demand Reduction by States/UTs etc. and (ii) NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres (DDACs); and (iii) Addiction Treatment Facilities in Governement Hospital Settings.

Following steps have been undertaken under NAPDDR scheme:

- i. Launched Nasha Mukt Bharat Abhiyaan (NMBA) in 372 most vulnerable districts under which a massive community outreach is being done through more than 8000 youth volunteers. So far, NMBA has reached to more than 9.55 crore people including 3.12 crore youth and 2.08 crore women. More than 3.14 lakh educational institutions have also participated in this Abhiyaan.

- ii. 340 Integrated Rehabilitation Centres for Addicts (IRCAs) are supported by the Ministry. These IRCAs not only provide for treating the drug addicts, but also give services of preventive education, awareness generation, motivational counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- iii. 48 Community based Peer led Intervention (CPLI) Centres are supported by the Ministry. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities .
- iv. 71 Outreach and Drop In Centres (ODICs) are supported by the Ministry. These ODICs provide safe and secure space of treatment and rehabilitation for substance users, with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.
- v. Ministry also supports setting up of 46 Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi.
- vi. Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry for providing primary counseling and immediate referral services to the persons seeking help through this helpline.
- vii. Ministry through its autonomous body National Institute of Social Defence (NISD) and other collaborating agencies like SCERTs, Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents etc.
- viii. Ministry also supports setting up of District De-addiction Centres in those districts across India where there is no IRCA, ODIC and CPLI centres being run with the support of the Ministry.

Annexure as referred to in reply to Lok Sabha Starred Question No. 398 due for answer on 28.03.2023

The substance-wise, state-wise prevalence and number of drug users in the Country are as under:-

State/ UT	CANNABIS				Opioids				Sedatives			
	Male		Female		Male		Female		Male		Female	
	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST
JAMMU & KASHMIR	1.87	108000	0.69	36000	9.21	534000	0.16	8000	2.77	160000	0.16	8000
HIMACHAL PRADESH	5.96	187000	0.33	10000	11.20	351000	0.01	<1000	3.86	121000	0.20	6000
PUNJAB	18.12	2424000	6.44	787000	18.20	2434000	0.37	45000	7.66	1025000	0.43	52000
CHANDIGARH	0.91	5000	0.47	2000	5.30	29000	0.10	<1000	2.57	14000	0.16	<1000
UTTARAKHAND	5.61	262000	1.11	51000	4.94	230000	0.18	8000	3.90	182000	0.20	9000
HARYANA	10.67	1328000	1.71	191000	16.21	2018000	0.31	35000	4.98	619000	0.28	31000
NCT OF DELHI	13.74	1162000	1.94	149000	14.36	1214000	0.56	43000	5.26	445000	0.29	23000
RAJASTHAN	0.17	55000	0.09	28000	2.86	915000	0.02	6000	0.59	189000	0.03	10000
UTTAR PRADESH	13.22	12179000	1.07	917000	3.78	3486000	0.32	274000	2.01	1848000	0.11	94000
BIHAR	2.39	1117000	0.21	88000	0.37	172000	<0.01	<1000	0.11	50000	0.01	3000
SIKKIM	19.73	60000	1.13	3000	33.46	101000	2.32	6000	27.92	84000	1.58	4000
ARUNACHAL PRADESH	12.61	83000	1.96	13000	39.00	257000	4.85	31000	10.48	69000	0.55	4000
NAGALAND	7.39	58000	1.80	13000	49.12	383000	0.30	2000	17.69	138000	0.94	7000
MANIPUR	6.93	96000	0.57	8000	22.75	314000	5.74	80000	14.64	202000	0.74	10000
MIZORAM	6.02	30000	0.49	2000	49.58	243000	2.11	10000	12.92	63000	0.65	3000
TRIPURA	2.36	40000	1.81	30000	9.83	166000	0.03	<1000	1.16	20000	0.06	<1000
MEGHALAYA	3.02	39000	0.35	5000	12.35	159000	0.39	5000	1.79	23000	0.09	<1000
ASSAM	4.42	619000	0.08	11000	5.73	803000	0.02	2000	1.54	215000	0.08	11000
WEST BENGAL	1.40	600000	0.35	143000	1.53	659000	0.13	52000	1.32	568000	0.07	29000
JHARKHAND	0.84	126000	0.36	51000	2.09	313000	0.05	7000	1.03	155000	0.05	8000
ODISHA	9.44	1786000	1.01	190000	5.67	1072000	0.01	2000	3.12	590000	0.16	30000
CHHATTISGARH	9.48	1129000	0.43	51000	3.08	367000	0.02	2000	2.73	325000	0.14	16000
MADHYA PRADESH	2.40	815000	0.23	74000	2.20	747000	0.19	60000	1.83	621000	0.10	32000
GUJARAT	0.81	236000	0.56	149000	2.73	791000	0.00	1000	2.28	659000	0.13	33000
DAMAN & DIU	2.69	5000	0.19	<1000	13.53	25000	<0.01	<1000	0.21	<1000	0.02	<1000
DADRA & NAGAR HAVELI	0.20	<1000	0.39	1000	2.78	6000	<0.01	<1000	0.41	<1000	0.03	<1000
MAHARASHTRA	3.29	1751000	0.54	269000	2.06	1096000	0.23	114000	2.05	1092000	0.11	55000
ANDHRA PRADESH	1.80	400000	0.28	64000	4.45	985000	0.01	2000	3.14	695000	0.16	35000
KARNATAKA	0.91	259000	0.16	44000	2.50	716000	0.08	21000	0.89	254000	0.05	13000
GOA	1.97	13000	0.71	5000	4.79	32000	1.85	12000	2.50	16000	0.13	<1000
LAKSHADWEEP	0.15	<1000	0.22	<1000	2.18	<1000	2.40	1000	2.04	<1000	0.11	<1000
KERALA	2.52	343000	0.16	24000	1.79	243000	<0.01	<1000	1.00	135000	0.05	7000
TAMIL NADU	0.25	86000	0.06	22000	0.50	171000	0.02	6000	0.57	192000	0.03	10000
PUDUCHERRY	0.34	2000	<0.01	<1000	4.46	27000	<0.01	<1000	7.64	46000	0.36	2000
ANDAMAN & NICOBAR ISLANDS	0.32	<1000	0.21	<1000	1.79	3000	1.73	3000	1.48	3000	0.08	<1000
TELANGANA	0.94	149000	0.31	51000	3.98	633000	0.07	11000	2.27	362000	0.11	18000
INDIA	4.91	27549000	0.65	3480000	3.87	21694000	0.16	853000	1.99	11182000	0.11	567000

State/ UT	Cocaine				ATS				Inhalants				Hallucinogens			
	M		F		M		F		M		F		M		F	
	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST
JAMMU & KASHMIR	0.01	<1000	<0.01	<1000	0.03	2000	<0.01	<1000	2.19	127000	0.14	7000	0.02	1000	<0.01	<1000
HIMACHAL PRADESH	0.07	2000	0.01	<1000	0.02	<1000	<0.01	<1000	6.29	197000	0.37	11000	<0.01	<1000	<0.01	<1000
PUNJAB	1.12	150000	0.12	14000	1	134000	0.18	22000	1.82	243000	0.12	15000	<0.01	<1000	<0.01	<1000
CHANDIGARH	0.07	<1000	0.01	<1000	0.13	<1000	0.03	<1000	0.29	2000	0.02	<1000	0.01	<1000	<0.01	<1000
UTTARAKHAND	0.04	2000	0.00	<1000	0.04	2000	0.01	<1000	1.86	87000	0.11	5000	0.15	7000	0.01	<1000
HARYANA	0.16	20000	0.02	2000	0.59	73000	0.11	12000	4.7	585000	0.3	34000	0.23	29000	0.02	2000
NCT OF DELHI	0.14	12000	0.02	1000	0.97	82000	0.17	13000	8.05	681000	0.51	39000	0.69	58000	0.05	4000
RAJASTHAN	0.17	56000	0.02	5000	0.16	51000	0.03	9000	0.24	77000	0.01	3000	0.17	55000	0.01	3000
UTTAR PRADESH	0.03	29000	<0.01	3000	0.15	138000	0.03	26000	1.26	1161000	0.08	69000	0.04	37000	<0.01	<1000
BIHAR	<0.01	<1000	<0.01	<1000	0.02	9000	<0.01	<1000	0.14	66000	0.01	4000	0.03	14000	<0.01	<1000
SIKKIM	1.00	3000	0.11	<1000	0.09	<1000	0.02	<1000	8.17	25000	0.53	1000	0.3	1000	0.02	<1000
ARUNACHAL PRADESH	5.29	35000	0.52	3000	6.07	40000	1.02	7000	9.88	65000	0.59	4000	0.51	3000	0.03	<1000
NAGALAND	0.48	4000	0.05	<1000	0.28	2000	0.05	<1000	1.54	12000	0.09	1000	<0.01	<1000	<0.01	<1000
MANIPUR	<0.01	<1000	<0.01	<1000	7.92	109000	1.28	18000	3.98	55000	0.23	3000	0.41	6000	0.02	<1000
MIZORAM	<0.01	<1000	<0.01	<1000	0.51	3000	0.08	<1000	5.18	25000	0.3	1000	0.15	1000	0.01	<1000
TRIPURA	<0.01	<1000	<0.01	<1000	0.02	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.02	<1000	<0.01	<1000
MEGHALAYA	0.09	<1000	0.01	<1000	0.09	1000	<0.01	<1000	0.15	2000	0.01	<1000	<0.01	<1000	<0.01	<1000
ASSAM	0.02	3000	<0.01	<1000	0.22	31000	0.04	5000	2.3	322000	0.14	19000	0.04	6000	<0.01	<1000
WEST BENGAL	0.00	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.67	288000	0.04	17000	0.02	9000	<0.01	<1000
JHARKHAND	0.02	3000	<0.01	<1000	0.06	9000	0.01	1000	2.96	444000	0.18	26000	0.06	9000	<0.01	<1000
ODISHA	0.01	<1000	<0.01	<1000	0.14	26000	0.02	4000	0.05	9000	<0.01	<1000	<0.01	<1000	<0.01	<1000
CHHATTISGARH	0.01	<1000	<0.01	<1000	0.01	1000	<0.01	<1000	1.09	130000	0.06	7000	<0.01	<1000	<0.01	<1000
MADHYA PRADESH	0.12	41000	0.01	4000	0.23	78000	0.04	13000	2.1	713000	0.13	42000	0.09	31000	0.01	3000
GUJARAT	<0.01	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.17	49000	0.01	3000	<0.01	<1000	<0.01	<1000
DAMAN & DIU	1.86	3000	0.35	<1000	13.99	26000	4.46	4000	<0.01	<1000	<0.01	<1000	0.04	<1000	<0.01	<1000
DADRA & NAGAR HAWLI	1.24	3000	0.16	<1000	0.19	<1000	0.04	<1000	3.21	7000	0.26	<1000	0.17	<1000	0.01	<1000
MAHARASHTRA	0.93	493000	0.09	47000	0.81	431000	0.14	70000	1.4	744000	0.09	45000	1.06	564000	0.07	35000
ANDHRA PRADESH	<0.01	<1000	<0.01	<1000	0.03	7000	0.01	2000	1.47	326000	0.08	18000	<0.01	<1000	<0.01	<1000
KARNATAKA	0.15	42000	0.01	4000	0.21	60000	0.03	8000	0.81	232000	0.05	14000	0.1	29000	0.01	3000
GOA	0.67	4000	0.06	<1000	1.1	7000	0.18	1000	4.76	31000	0.28	2000	0.12	1000	0.01	<1000
LAKSHADWEEP	1.10	<1000	0.11	<1000	1.57	<1000	0.27	<1000	1.93	1000	0.12	<1000	1.52	<1000	0.1	<1000
KERALA	0.09	13000	0.01	1000	0.22	30000	0.03	5000	1.05	143000	0.05	8000	0.69	94000	0.04	6000
TAMIL NADU	0.02	7000	<0.01	1000	0.06	20000	0.01	3000	0.39	132000	0.02	7000	0.09	30000	0.01	3000
PUDUCHERRY	0.00	<1000	<0.01	<1000	0.32	2000	0.05	<1000	3.34	20000	0.18	1000	0.06	<1000	<0.01	<1000
ANDAMAN & NICOBAR ISLANDS	0.84	2000	0.09	<1000	1.19	2000	0.22	<1000	2.94	5000	0.19	<1000	1.65	3000	0.11	<1000
TELANGANA	0.14	22000	0.01	2000	1.23	196000	0.2	32000	1.39	221000	0.08	13000	1.17	186000	0.07	11000
INDIA	0.17	953000	0.02	91000	0.28	1570000	0.05	268000	1.29	7233000	0.08	429000	0.21	1178000	0.01	54000

Annexure-II

Annexure as referred to in reply to Lok Sabha Starred Question No. 398 due for answer on 28.03.2023

List of De-addiction Centres, district wise, in the State of Rajasthan

Sl. No.	District Name	Name Of NGO	Project Name
1.	BARAN	Manav Janseva Sansthan	ODIC
2.	BARAN	Vinayak Research And Welfare Society Kota	IRCA
3.	BARMER	Shubhdeep Group Seva Sansthan	IRCA
4.	BHARATPUR	Nirashrit Mahila Bal Vikas Gramodhyog Shiksha Samiti	IRCA
5.	BIKANER	Dantour Vikas Sarvajanik Punyarth Trust	CPLI
6.	BIKANER	Dantour Vikas Sarvajanik Punyarth Trust	IRCA
7.	BUNDI	Amrapali Prashikshan Sansthan	IRCA
8.	DAUSA	Mahaveer Bal Shikshaand Vikash Samiti	ODIC
9.	DAUSA	Rajfoundation Sansthan	IRCA
10.	DUNGARPUR	Muskan Sansthan	IRCA
11.	GANGANAGAR	Gramin Utthan Manav Sansthan	CPLI
12.	GANGANAGAR	J.R. Tantia Charitable Trust	IRCA
13.	GANGANAGAR	Manohar Bal Mandir Samiti	IRCA
14.	GANGANAGAR	Tapovan Nasha Mukti Avam Punarwas Sansthan	ODIC
15.	GANGANAGAR	Tapovan Nasha Mukti Avam Punarwas Sansthan	IRCA
16.	HANUMANGARH	Narayan Sewa Samiti	IRCA
17.	JAIPUR	Nari Utthan Sansthan	CPLI
18.	JAIPUR	Nirashrit Mahila Bal Vikas Gramodhyog Shiksha Samiti	ODIC
19.	JAISALMER	Dantour Vikas Sarvajanik Punyarth Trust	IRCA
20.	JAISALMER	Shubhdeep Group Seva Sansthan	CPLI
21.	JALOR	Gramin Utthan Manav Sansthan	IRCA
22.	JODHPUR	Opium De Addiction Treatment Training And Research Trust	IRCA
23.	KARAULI	Rajfoundation Sansthan	IRCA
24.	KOTA	Navodaya Bal Vidhyalaya Samiti	ODIC
25.	KOTA	Rajasthan Anusuchit Jati Mahilaavam Sishu Vikas Samiti Kota Raj	IRCA
26.	KOTA	Bharti Nav Yuvak Vikas Samiti Kota	IRCA
27.	SAWAI MADHOPUR	Rajfoundation Sansthan	CPLI
28.	SAWAI MADHOPUR	Rajfoundation Sansthan	ODIC
29.	SIROHI	Gramin Utthan Manav Sansthan	IRCA
